## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 726 OF 2017 IN</u> DFR NO. 2698 OF 2017

Dated: 26<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Kamuthi Renewable Energy Ltd.

...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s) : Ms.Poonam Verma

Ms. Nishtha Kumar

Counsel for the Appellant(s) :

Mr. S. Vallinayagam for R-3

## **ORDER**

## IA NO. 726 OF 2017

(Appln. for condonation of delay)

Issue notice to the Respondents returnable on 07.11.2017. Mr. Vallinayagam takes notice on behalf of Respondent No.3. Dasti, in addition, is permitted.

List the matter on <u>07.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt